

(c) whether Government propose to start the work on this line;

(d) if so, the details thereof and the time by which the work is likely to be started; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) to (d). Do not arise.

(e) The existing resources constraint does not permit consideration of this proposal.

Rail Line between Sawai Madhopur and Jaipur

2620. SHRI SHANTI DHARIWAL: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any representation to start the work on railway line between Sawai Madhopur to Jaipur and the outlines thereof;

(b) if so, the action taken by Government thereon; and

(c) if no action has been taken, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir. Presumably, the Member is referring to the demand for the conversion of Sawai Madhopur-Jaipur M.G. line into B.G.

(b) and (c). It has not been possible to consider the proposal, due to severe constraint on resources.

[English]

Construction of Trivandrum Bypass

2621. SHRI T. BASHEER: will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have given approval to the estimates for construction of Trivandrum bypass which starts from

Kilometres 551/900 of National Highway No. 47 at Kazhakuttam and ends at Parassala ;

(b) if so, the details thereof ; and

(c) when the work is expected to be started ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) to (c). The land acquisition for a part length of 20.5 Kms. between Kazhakuttam and Vezhamutam near Kovalam was sanctioned in January, 1978 for Rs. 205.67 lakhs and acquisition proceedings are in an advanced stage. Further the construction of the road in the reach km. 11.900 to 13.079 was sanctioned for Rs. 36.94 lakhs in June, 1984 to provide access to the Airport and the work is in progress. As regards the portion of the bypass south of Vazhamutam, an estimate for Rs.1.09 lakhs was sanctioned in January, 1982 for aerial photographic survey of the same and Telicherry-Mahe bypass. The survey work is in progress to fix the alignment in the remaining length of about 22.5 km.

[Translation]

Rural Electrification

2622. SHRI MAHENDRA SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether delay is being caused in the implementation of Rural Electrification Programme because of the problem of clearing forest land and whether Government will consider removing the bottlenecks responsible for causing delay on account of the provisions of Forest Conservation Act, 1980 ;

(b) the date since which the proposal of providing the 33 K.V. Sheopur-Goras line in Morena District (Madhya Pradesh) through forest land has been pending and when the same is likely to be cleared; and

(c) the date on which Union Government received proposal from Maharashtra and Madhya Pradesh Government regarding clearing of forest land as required under